GOVERNMENT OF INDIA MINISTRY OF TOURISM

RAJYA SABHA UNSTARRED QUESTION NO.932 ANSWEPED ON 27 07 2023

ANSWERED ON 27.07.2023

PRASHAD SCHEME IN PUNJAB

932 SHRI RAGHAV CHADHA:

Will the Minister of **TOURISM** be pleased to state:

- (a) the details of free pilgrimage schemes launched by the Ministry;
- (b) the steps taken by the Ministry to rejuvenate lost pilgrimage sites in the State of Punjab;
- (c) the allocations made to protect and preserve Sikh Shrines across the country by Government; and
- (d) the details of implementation of National Mission on Pilgrimage Rejuvenation and Spiritual, Heritage Augmentation Drive (PRASHAD) in the State of Punjab during the last four years?

ANSWER

THE MINISTER OF TOURISM

(SHRI G. KISHAN REDDY)

Ministry of Tourism does not have free pilgrimage scheme, However, (a) to (d): Ministry under its schemes of Swadesh Darshan, 'National Mission on Pilgrimage Rejuvenation & Spiritual Heritage Augmentation Drive' (PRASHAD) and Assistance to financial Central Agencies provides assistance to State Governments/UT Administrations/Central Agencies for developing tourism infrastructure including at pilgrimage sites in the country. Details of projects sanctioned by Ministry of Tourism under Swadesh Darshan, and 'National Mission on Pilgrimage Rejuvenation & Spiritual Heritage Augmentation Drive' (PRASHAD) Scheme at Sikh pilgrimage sites including in the state of Punjab is annexed.

Ministry of Tourism has now revamped its Swadesh Darshan Scheme as Swadesh Darshan 2.0 (SD 2.0) to develop sustainable and responsible tourist destinations and has identified Amritsar and Kapurthala as destination for development in the State of Punjab.

STATEMENT IN REPLY TO PARTS (a) TO (d) OF RAJYA SABHA UNSTARRED QUESTION NO.932 ANSWERED ON 27.07.2023 REGARDING PRASHAD SCHEME IN PUNJAB.

Details of projects sanctioned by Ministry of Tourism under Swadesh Darshan, and 'National Mission on Pilgrimage Rejuvenation & Spiritual Heritage Augmentation Drive' (PRASHAD) Scheme at Sikh pilgrimage sites including in the state of Punjab is as given below:

Sl No	Name of Scheme	State	Project Name	Sanctioned Amount (Rs. Cr)	Year of sanction
1		Punjab	Development of Karuna Sagar Valmiki Sthal at Amritsar	6.40	2015-16
2	PRASHAD		Development of Chamkaur Sahib at Ropar, Punjab	31.57	2021-22
3	PRASHAD	Bihar	Development of Patna Sahib including interventions at Gau Ghat Gurudwara, Handi Sahib Gurudwara and Guru ka Bagh	41.54	2015-16
4		Haryana	Development of Nada Sahib Gurudwara and Mata Mansa Devi Temple in Panchkula District, Haryana	49.51	2020-21
5.	SWADESH DARSHAN	Punjab	Development of Anandpur Sahib - Fatehgarh Sahib - Chamkaur Sahib - Ferozpur - Khatkar Kalan – Kalanour - Patiala	94.51	2018-19
